

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.322 /UHC/Admin.A/2023

Dated: September 14,2023

In supersession of Notification No. 373/UHC/Admin.A/2018 dated 03.12.2018 and in terms of the sub-rule (1) of Rule 3 of "**The Designation of Senior Advocate Rules, 2018**", Sri M. C. Pande, designated Senior Advocate of the Court is hereby nominated as a member of the Permanent Committee under the Senior Advocates' category for designation of Senior Advocates.

By Order of Hon'ble the Chief Justice
Sd/-

(Anuj Kumar Sangal)
Registrar General

No. 5200/UHC/Admin.A/2023

Dated: September 14,2023

Copy forwarded for information and necessary action to:

1. Secretary General, Supreme Court of India, New Delhi.
2. P.P.S. to Hon'ble the Chief Justice.
3. P.S./ P.A. to Hon'ble Judges with request to place the Notification for kind perusal of Hon'ble Judges.
4. Advocate General, Government of Uttarakhand, Nainital.
5. President, High Court Bar Association, Nainital.
6. Secretary, Bar Council of Uttarakhand, Nainital.
7. Sri M. C. Pande, Senior Advocate of the Court.
8. Sri Tanveer Alam Khan, Senior Advocate of the Court.
9. Principal Secretary, Law cum-L.R. Government of Uttarakhand, Dehradun.
10. All the Registrars of the Court.
11. Deputy Registrar (I.T.) of the Court with request to upload the same on the Official website of High Court of Uttarakhand, Nainital.
12. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar, for publication of the Notification in the next Gazette of the Uttarakhand.
13. Guard file.

By order

Joint Registrar-II